

**Directive to exclude Contract Labour from Membership of Unions**

975. SHRI D. K. PANDA: Will the Minister of LABOUR be pleased to state:

(a) whether Government have given a directive to exclude contract labour from the membership of Unions at the time of verification in the year 1976;

(b) whether such a directive issued covers all categories of workers or only for mining industry and iron-ore mines workers; and

(c) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (c). In accordance with the Procedure for Verification of Membership of Unions for the purpose of recognition under the Code of Discipline, only those workers are included in the lists of the unions who were on the Muster Roll of the management on the date of reckoning. This criterion is generally applied in the case of all categories of industries and in all States except where recognition of unions is regulated by a statute. Certain instructions/clarifications are issued to verification officers with regard to this Procedure from time to time.

**Passenger-cum-Cargo Service to New Mangalore Port**

976. SHRI P. R. SHENOY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether there is a pressing demand for regular passenger or passenger-cum-cargo service to New Mangalore Port from Bombay; and

(b) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI): (a) Some requests have been received for introduction of passenger-cum-cargo service between Bombay and New Mangalore Port.

(b) Quantum of cargo and number of passengers available show that such a service would not be viable. It may be mentioned that though such a service was in operation in the early last decade, it had to be closed down in 1969 due to continued heavy losses.

**Diversification of Durgapur Steel Plant's Production**

977. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Durgapur Steel Plant's losses are continuing due to uneconomic prices of wheel and axle sets supplied to the Railways;

(b) whether some wheel and axle sets are still being imported from abroad at much higher prices; and

(c) if so, action, if any, being taken to revise the prices of indigenously made sets or to diversify Durgapur Steel Plant's production pattern?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUKHDEV PRASAD): (a) Yes, Sir. The loss suffered by Durgapur Steel Plant on manufacture of wheelsets in 1974-75 and 1975-76 was Rs. 557 lakhs and Rs. 531 lakhs respectively.

(b) Yes, Sir. But these relate to the orders placed by the Railways, in 1975. No fresh orders have been placed or are likely to be placed in 1976-77 by the Railways for import.

(c) Regarding revision of the prices of indigenously made wheel sets, the matter has been taken up with Railways.

The question of diversification of Durgapur Steel Plant's product-mix is being examined and the Metallurgical and Engineering Consultants (India) Limited have been asked to prepare a report on it.

**Goodwill Delegations abroad to amplify Emergency Gains**

978. SHRI K. LAKKAPPA: Will the Minister of EXTERNAL AFFAIRS be pleased to state whether this Ministry is making any efforts to send goodwill delegations to the European nations to explain the gains of Emergency and the political view points to counter the false propaganda?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): Whenever our Ministers, important personalities and senior officials pay visits abroad, including to the countries mentioned, the opportunity is availed of by them to explain the situation in India in correct perspective both to the Governments as well as to influential sections of the public in the countries concerned. Besides, our Missions abroad have continued their efforts to explain the gains of the Emergency and to counter misleading propaganda through the usual channels of external publicity.

दिल्ली में क्या श्रुति या बर्तन मिली बरत

980. श्री मूलबन्धु दास : क्या बीकानेर और परिबहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली परिबहन निगम ने 'प्राइवेट प्रापरेटरी' को मिली बर्तन बसाने की इजाजत दी है;

(ख) यदि हां, तो ये बर्तन बसाने के लिये गत तीन वर्षों के दौरान कितने लोगों को और किन-किन तारीखों को तथा किन-किन शर्तों पर लाइसेंस दिए गए तथा उससे दिल्ली परिबहन निगम को कुल कितनी आय हुई; और

(ग) दिल्ली में कितनी मिनी बर्तन बल रही हैं और किन-किन 'प्राइवेट प्रापरेटरी' के लाइसेंस रद्द कर दिए गए हैं ?

बीकानेर और परिबहन मंत्रालय में उपमन्त्री (श्री हलबीर सिंह) : (क) जी हां।

(ख) दिल्ली परिबहन निगम के प्रशासन के अन्तर्गत बल रही प्राइवेट मिनी बर्तन और प्रापरेशनल कन्ट्रोल चार्ज्ड स्कीम का ब्यौरा नीचे दिया गया है :—

12-8-1976 परिवहन मन्त्रालय  
को बल रही बर्तन बनाने की तारीख  
की सूची

(1)

(2)

(1) प्राइवेट परिवहनकों द्वारा ए एम सी चार्ज के रूप में 1000.00 रु० प्रति बल प्रति माह को दर से बलाई गई मिनी बर्तन

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